

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

(4)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/09/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL
SHRI. S. VIJAYARAGHAVAN – MEMBER - TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/65/2016
NAME OF THE PETITIONER(S) : J. Sivakumar & Another
NAME OF THE RESPONDENT(S) : M/s Navrang Shipping Private Limited & 2 Others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1.	M/s. K.K. Murugeshwaran	for resp's 1 to 3	
2.	R. ARAVIND	For petitioners 1 and 2	

ORDER

Counsels for both the parties are present. Counsel for the Respondent prayed for time to engage senior Counsel in the matter for submission of final arguments. At request, time is enlarged. Put up on **24.10.2017 at 10.30 A.M.**

MEMBER (TECHNICAL)

MEMBER (JUDICIAL)

ghk